

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1799
(TO BE ANSWERED ON 09.12.2015)

ATTEMPTS IN CIVIL SERVICES EXAMINATION

Ä1799. SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Public Service Commission has provided additional two years provisionally for appearing in Civil Services Examination, and if so, the details thereof;
- (b) whether the Government proposes to continue with this relaxation; and
- (c) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): Central Government decided to allow two additional attempts to all category of candidates with effect from Civil Services Examination (CSE)- 2014, with consequential relaxation of maximum age, if required. The relaxation has continued for CSE ó 2015.
